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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan:New Delhi

PUBLIC NOTICE No. 106 (RE-2010)/2009-14
NEW DELHI, DATED 30th APRIL,2012

Subject:- Amendment of Standard Input Output Norms (SION) of Food Products (Product Code: 'E')in the Handbook of Procedures V.2 (2009-14) : Re-numbering of SION E - 129A as E - 130

Public Notice No. 92 issued on 1st February 2012 had notified SION E-129 & E-129A , for export products "Instant Fruit Juice Powder/Crystals (with Sugar) & Instant Fruit Juice Powder/Crystals(Sugar Free)" respectively. Due to system limitation, it has not been operational so far, which has necessitated re-numbering of this SION.

Accordingly, in exercise of the powers conferred under Para 2.4 of the Foreign Trade Policy, 2009-14, the Director General of Foreign Trade hereby re-numbers SION E-129A as E-130 for the export product "Instant Fruit Juice Powder / Crystals (Sugar Free)" in the Handbook of procedure V.2 (2009-14). The quantity and description of import items is the same as permitted earlier and is reproduced as below:-

S.No.	Export Item	Qty.		Import Items	Qty.
E-130	Instant Fruit Juice Powder/Crystals (Sugar Free)	1 Kg	*1	(a) Saccharin Sodium OR (b) Aspartame OR (c) Acesulfame Potassium	04gms 10 gms 11gms
			**2	Relevant Food Additives i) Acidulant ii) Acidity Regulator iii)Emulsifiers/Stabilizing Agent iv) Anticaking Agent v) Preservative vi) Nutrients / Vitamins / Minerals	80 gms 30 gms 30 gms 30 gms 03 gms 0.4 gm
			3	Relevant concentrates/Juice/Pulp/Puree	250 gms
			4	Relevant Natural & Nature identical Flavour/Artificial Flavour/Oleoresin/ Essential Oil/ Spices/ Flavour Improver/ Flavour Fixing Agent	10 gms
			5	Permitted Food Colours	05 gms
			6	Packing Material	As per packing policy.

*Note 1. Import of artificial sweetening agents viz. Lactose / Mannitol as substitute inputs is not allowed against item No. 1. as is also spelt out in Policy Circular No 13 dated 31.01.2011.

**Note 2. Cumulative quantity of relevant food additives should be limited to 100gms/kg in addition to individual quantity limit.

3. Effect of the Public Notice :

SION E-129A that was notified by Public Notice No.92 dated 01.02.2012 is being re-numbered as SION E-130. There is no change in the Import Items (either in description or in quantity permitted).

(Issued from F. No. 01/85/162/00265/AM11/DES-VI)

Sd/-
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